

[15 March, 2002]

RAJYA SABHA

has developed high yielding varieties in potato, tomato, brinjal, chili, cauliflower, cabbage, carrot, guava and has recommended their commercial cultivation in the State. The Council has also recommended growing of grape variety, flame seedless in the State. The Council has also recommended growing of grape variety, flame seedless in the State. The Council has introduced from USA elite planting material of Kinnoo mandarin. For the State of Punjab the Council has also developed and recommended number of technologies like rejuvenation of old mango orchards, regular bearing in mango, production technology for grapes and technology for getting good quality winter season crop of guava instead of rainy season crop.

In addition to the above, Agricultural and Processed Food Products Export Development Authority, Ministry of Commerce and Industry, Government of India has finalised establishment of following Agri Export Zones:

- (i) Agri Export Zone for Vegetables. This Export Zone would cover area of Fatehgarh Sahib, Patiala, Sangrur and Ludhiana. Punjab Agri Export Corporation Limited is the State level nodal organization for this Agri Export Zone.
- (ii) Agri Export Zone for Potatoes. The Central facility for this Export Zone would be at Singpura, Zirakpur District Patiala with satellite centres covering areas of Ludhiana, Jalandhar, Rampura Phul and Muktsar. The State level nodal organization for this Zone in Punjab State Cooperative Supply and Marketing Federation Ltd.

Education under Sarva Shiksha Abhiyan

†*186. SHRI RAJIV RANJAN SINGH 'LALAN':
SHRI RAM JETHMALANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have allocated funds to various States for Sarva Shiksha Abhiyan;

(b) if so, the amount allocated for each State during 2001-2002; and

(c) what amount has been released to States by the end of December, 2000, out of this allocated amount?

†Original notice of the Question was received in Hindi.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) No State-wise earmarking of funds / allocation is made under the scheme of Sarva Shiksha Abhiyan. The quantum of funds released to the states depends on the requirements projected in the District Elementary Education Plans (DEEPs), the appraisal of these plans and approval of the Project Approval Board (PAB) of the Sarva Shiksha Abhiyan.

(c) Funds released upto December 2000 and upto December 2001 are as follows:

(Rupees in lakhs)

Sl. No.	Name of State / UT	Grants released to States	
		Up-to December 2000	Up-to December 2001
1.	Andhra Pradesh	63.30	2018.30
2.	Arunachal Pradesh	34.32	163.89
3.	Assam	74.00	295.13
4.	Bihar		265.13
5.	Chhattisgarh		94.56
6.	Goa		0.00
7.	Gujarat		229.36
8.	Himachal Pradesh		134.56
9.	Haryana		154.02
10.	Jharkhand		38.43
11.	Jammu & Kashmir		72.34
12.	Karnataka		2838.75
13.	Kerala		153.49
14.	Madhya Pradesh	91.10	2518.67
15.	Maharashtra		372.10
16.	Manipur		137.09
17.	Meghalaya	67.50	129.82

Sl. No.	Name of State / UT	Grants released to States	
		Up-to December 2000	Up-to December 2001
18.	Mizoram	14.00	114.25
19.	Nagaland	30.37	110.92
20.	Orissa		246.07
21.	Punjab	91.00	3264.62
22.	Rajasthan		0
23.	Sikkim	14.00	114.05
24.	Tamil Nadu		344.78
25.	Tripura	16.50	62.70
26.	Uttaranchal		134.50
27.	Uttar Pradesh		7259.91
28.	West Bengal	132.00	1432.00
29.	A & N Islands		12.68
30.	Chandigarh		0.00
31.	D & N Haveli		8.00
32.	Daman & Diu		00
33.	Delhi		0.00
34.	Lakshadweep		0.00
35.	Pondicherry		32.09
TOTAL		628.09	20733.91

Declining standards of teaching in KVs

***187. SHRI GAYA SINGH:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether lowering of academic / educational standards has been registered in the recent past, in respect of teaching of Kendriya Vidyalayas;

(b) if so, the reasons therefor; and

(c) the details of steps taken/contemplated, to remedy the situation?